Posting Spouses In Kendriya Vidyalayas at Same Station

1554. SHRI ABDUL GAIYUR QURESHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether it is a fact that Union Government had accepted the Fifth Central Pay Commission's recommendation that the husband and wife be posted invariably at the same station, to lead a normal life;

if so, whether it is a fact that couples serving in Kendriya Vidyalayas and their spouses serving therein have been separated or not brought together during 2000-2001;

if so, the details of such employees; and

the reasons and justification therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Fifth Central Pay Commission did not make any specific recommendation to the effect that the husband and wife be posted invariably at the same station.

(b) to (d) Do not arise.

Amendment in Recruitment Rules of Kendriya Vidyaiaya Sangathan

1555. SHRI ABDUL GAIYUR QURESHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether recruitment rules relating to different teaching and non-teaching posts of Kendriya Vidyaiaya Sangathan have been/are being amended;
- (b) if so, the details of amendments made/being made in recruitment rules of affected posts; and
 - (c) the details of justification, in each case?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.. They are being amended.

(b) and (c) The Board of Governors of K.V.S. in its 69th Meeting held on *I*st March, 2001 *inter alia* approved in principle the proposals